

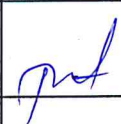
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.735/241/HDB/2019
NAME OF THE COMPANY	Protopack Food Packaging Pvt Ltd
NAME OF THE PETITIONER(S)	Ravinder Kumar & another
NAME OF THE RESPONDENT(S)	Protopack Food Packaging Pvt Ltd
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Pramad Medy's	Adv	8008856184	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**ORDER**

Counsel for Petitioner is present.

Sri Damodar Mundra, Advocate filed vakalat for Corporate Debtor.

For reply / counter, list the matter on 06.02.2020.

  
**Member (T)**

  
**Member (J)**

**Syamala**